in the University Grants Commission to co-ordinate the research work of the different universities and to disseminate information and conclusions with regard to the studies undertaken in the country.

5. where the courses are spread over two years or more convenient spacing of the examinations should be arranged, so that the examination is not concentrated at the end of the final year.

6. Use of methods of evaluation other than essay type examination such as multiple-choice tests, short answer tests, open-book tests, *viva-voce*, etc. may be tried wherever necessary. While, for a variety of resons, the essay type examination may continue as the chief mode of evaluation in our universities, it is necessary to make it a fitter instrument for measuring the educational development of the students.

7. The present methods of marking examination scripts and of combining and tabulating marks in university examinations without reference to recognised statistical procedures are not satesfactory. The procedures will have to be developed to make marking and combining of marks more objective. Suggestions in this regard are given in the report.

8. In view of the difficulty of achieving objectivity and precision in the marking of papers, it may be desirable, to rank students class-wise rather than marks-wise. In general only two classes may be awarded for the Master's Degree, *viz.* the first and the second provided the standards of the present first and second classes are maintained.

9. In universities where more than one media of examination exists, the examiners in the different media (at least head examiners) should meet and define the standards and spread of marks to be adopted in the evaluation work undertaken by them, in order, to avoid variation in the marking of scripts.

10. Ways and means must be found for avoiding wastage of time in the administrative work of examinations resulting in late publication of results and consequent difficulties to students.

अफीम की खेती

3162. डॉ. लक्ष्मी नारायण पांडे :
श्री बृजराज सिंह—कोटा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि सरकार ने देश में अफीम के उत्पादन को बढ़ाने के लिए क्या कार्यवाही की है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : अफीम के उत्पादन में वृद्धि करने के लिए सरकार ने निम्नलिखित उपाय किये हैं :

(i) पोस्त उगाने वाले विद्यमान क्षेत्रों तथा निकटवर्ती और सटे हुए क्षेत्रों, दोनों में नियत रकबे में वृद्धि करके अफीम पोस्त की खेती के लिए बड़े रकबों के लाइसेंस देना ।

(ii) पोस्त की खेती करने वाले काश्तकारों को दिए जाने वाले अफीम के मूल्य, खंड प्रणाली पर नियत करना जो उनके द्वारा दी जाने वाली पैदावार पर निर्भर करती है, जिससे कि अपेक्षतया अधिक औसत पैदावार देने वाले काश्तकार को अधिक मूल्य की प्राप्ति हो ।

(iii) अपेक्षतया अधिक पैदावार देने वाले किसानों को नकद पुरस्कार देना ।

(iv) पोस्त उगाने वाले इलाकों में तथा उनके इर्द गिर्द निवारक नियंत्रण को सुदृढ़ करना ।

(v) काश्तकारों से अफीम जल्दी खरीदने की व्यवस्था करना जिससे कि अफीम की चोरी छिपे बेचने के लिए उनके पास कम समय रहे ।

(vi) लाइसेंस पाने का हकदार बनने के लिए न्यूनतम औसत पैदावार निर्धारित करके कम पैदावार देने वाले अवांछित काश्तकारों को निकाल देना ।

Cultivation of Opium

3163. DR. LAXMINARAIN PANDEY: Will the Minister of FINANCE be pleased to state:

(a) whether licence is required to be obtained for the cultivation of opium in the country;

(b) whether any advisory committee has been constituted to review the principles governing licensing of opium from time to time; and

(c) if so, the names of Members of the Committee and the criteria adopted in selecting members of the committee ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R. GANESH) : (a) Yes, Sir.

(b) and (c) . No advisory committee has been constituted to review the principles governing licensing of opium cultivation. However, these principles are reviewed every year in a meeting of departmental officers under the Chairmanship of a Senior Officer of this Ministry.

Complaint re. working of I.I.T., Kanpur

3164. SHRI S. M. BANERJEE : Will the MInister of EDUCATION AND SOCIL WELFARE be pleased to state :

(a) whether some serious complaints have been receive regarding the working of the Indian Institute of Technology, Kanpur;

(b) if so, whether any investigation has been made; and

(c) if so, the result theteof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMANT OF CULTURE (SHRI D. P. YADAVA): (a) No, Sir.

(b) and (c) . Do not arise.

Employees working in General Insurance Companies

3165. SHRI K. M. MADHUKAR :
SHRI RAMAVATAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether all the permanent and temporary employees who were working in the General Insurance Companies till the day of their nationalisation would become Government employees consequent upon nationalisation; and

(b) whether they would become entitled to all the facilities being provided to Government employees and whether the facilities being enjoyed by them at present would also not be curtailed ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) and (b) . The terms on which the services of employees of Insurers would be transferred to the corporations would be dealt with in the *Bill which will* deal with the transfer of the ownership of the undertakings to the corporations.

सामान्य बीमा कंपनियों के कर्मचारियों की मांगें

3166. श्री कमल मिश्र मधुकर . क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सामान्य बीमा कंपनियों के कर्मचारियों ने अपनी कार्य समिति के माध्यम से सरकार से अनुरोध किया है कि देश भर की बीमा कंपनियों के समस्त कर्मचारियों के वेतनमानों और उनकी सेवा शर्तों का मानकीकरण किया जाए जिससे सामान्य बीमा व्यापार बढ़ने में उन्हें प्रेरणा और प्रोत्साहन मिल सके; और

(ख) यदि हां, तो इस बारे में सरकार द्वारा क्या कार्यवाही की गई है ?

वित्त मंत्रालय में उप-मंत्री (श्रीमती सुशीला रोहतगी) : (क) विविध बीमा कर्मचारियों की अखिल भारतीय कार्यवाही परिषद् से एक अभ्यावेदन प्राप्त हुआ है जिसमें अन्य बातों के साथ-साथ कर्मचारियों के वेतन तथा सेवा की अन्य शर्तों के एक रूप करने की मांग गई है ।

(ख) जो निगम स्थापित किये जाने वाले है, उनके अधीन काम करने वाले कर्मचारियों की सेवा की शर्तों एवं नियमों के संबंध में इन सुझावों पर तथा अन्य सुझावों पर इन निगमों की स्थापना हो चुकने के बाद ही विचार किया जायेगा ।

Recovery of Wealth-Tax

3167. SHRI PHOOL CHAND VERMA : Will the Minister of FINANCE be pleased to state :

(a) the number of individuals assessed for